

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2025 AT 02:00 PM

CP(IB) No. 625/7/HDB/2019
AND
IA (IBC) (Liq.) (Progress Report)118/2025 & IA (IBC) 1106/2025 in
CP(IB) No. 625/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Totem Infrastructure Ltd

...Corporate Debtor

CORAM:-

SH. RAMMURTI KUSHAWAHA, HON'BLE MEMBER (JUDICIAL)
SH. MAN MOHAN GUPTA, HON'BLE MEMBER (TECHNICAL)



ORDER

IA (IBC) (Liq.) (Progress Report)118/2025

Learned Counsel Ms. Mummaneni Vazra Laxmi for Applicant present through video conference. Learned Liquidator Mr. Dantu Indu Shekar present through video conference.

This application is filed by Applicant to take on record the 6th progress report for the quarter ended on 30.06.2025. The same is taken on record.

Accordingly, this application is allowed and disposed off.

SDF

SDF

IA (IBC) 1106/2025

Learned Counsel Ms. Mummaneni Vazra Laxmi for Applicant present through video conference. Learned Liquidator Mr. Dantu Indu Shekar present through video conference.

This application is filed by Applicant to discharge the present Liquidator of Corporate Debtor Mr. Danu Indu Shekar and appoint Mr. Krishna Komaravolu as the Liquidator as recommended by the SCC at 10th SCC Meeting dated 02.07.2025 as per Regulation 31 A(11) of IBBI Liquidation Process Regulations.

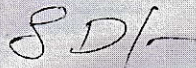
The application is allowed and Mr. Danu Indu Shekar is hereby discharged from his duties.

As per the appointment of new liquidator, the name proposed by the Applicant is not given in the panel of IBBI i.e from July 1, 2025 to December 31, 2025.

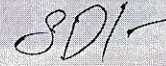
As such this Tribunal hereby appoints Mr. G.Venkata Subba Rao, as new Liquidator for Corporate Debtor having Registration Number IBBI/IPA-003/ICAI-N-00358/2021-2022/13753, e-mail: govada.subbarao1@gmail.com,

Mobile No. 8019062958 in place of Mr. Danu Indu Shekar.

Accordingly, this application is allowed and disposed off.



MAN MOHAN GUPTA
MEMBER (T)



RAMMURTI KUSHAWAHA
MEMBER (J)


16/7/25
Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

Siva/Manohar

प्रमाणित प्रति
CERTIFIED TRUE COPY
केस संख्या
CASE NUMBER...P(T) No: 625/7/HQB/19
निर्णय का तारीख
DATE OF JUDGEMENT...11/7/25
प्रति तैयार किया गया तारीख
COPY MADE READY ON...16/7/25